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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 11/09/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1950164/ 41	Opp. No. AMD- 943809	M/S. Y. J. TRIVEDI & CO. / INTERACTIVE MANPOWER SOLUTIONS PVT. LTD. V/S M/S. INSTITUTE OF MANAGEMENT STUDIES	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
02	1887774/ 29	Opp. No. AMD- 928659	M/S Y.J.TRIVEDI & CO / SMT. JYOTSANABEN S. PATEL V/S M/S. G. D. BANSAL & ASSOCIATES. / PUSHKAR LAL AGRAWAL SON OF LATE SH. RATAN LAL AGRAWAL PROPRIETOR OF M/s. AGRAWAL OIL MILLS	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	1812635/ 19	Opp. No. AMD- 851652	G. D. BANSAL & ASSOCIATES. / VIJETA MUNDHRA V/S M/S. ZEUSIP	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	1814192/ 30	Opp. No. AMD- 786140	M/S. Y. J. TRIVEDI & CO. / M/S. KAILASH SPICES INDUSTRIES,SHRI MOHAN NENWANI V/S M/S. LALJI ADVOCATES / K.S.OILS LTD	Venkatesan Rajamani, Asst. Registrar Rule-50(main

				matter)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2526565/ 03	Opp. No. AMD- 901467	MR. N.N.PRAJAPATI / M/S. KAPSUN INDUSTRIES. MR. SUNIIBHAI PRAVINBHAI PARIKH V/s M/s. SUN PHARMACEUTICAL INDUSTRIES LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
06	2602881/ 30	Opp. No. AMD- 904287	M/S. D. C. DANI & ASSOCIATES / YOGESH CHANDRAKANTBHAI SUKHADIA V/S M/S. Y.J. TRIVEDI & CO / NIRMA LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
07	2610426/ 09	Opp. No. AMD- 936711	M/S. IPR HOUSE.COM / R R KABEL LIMITED V/S M/S. P. K. ARORA / M/S SUPREME COOLING SYSTEM	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter) + TM- M
08	2611712/ 29	Opp. No. AMD- 935899	M/S. BHANSALI & ASSOCIATES / BABULAL RAMNIWAS DATA V/S M/S. DELHI REGISTRATION SERVICE. / M/S VIJAY INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
09	2611555/ 43	Opp. No. AMD- 903073	M/S. K.C. PATEL & CO. / AMIT KAMLESHBHAI JAIN V/S M/S. NIKUNJ V. JOSHI, ADVOCATE / M/S UDESINGH CHENSINGH RAJPUT	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
10	2611554/ 43	Opp. No. AMD- 903074	M/S. K.C. PATEL & CO. / MUKESHBHAI KAMLESHBHAI JAIN V/S	Abirama Sundara Vali M., Assistant Registrar

			M/S. NIKUNJ V. JOSHI, ADVOCATE / M/S UDESINGH CHENSINGH RAJPUT	Rule-50(main matter
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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2601383/ 35	Opp. No. AMD- 932049	PRATEEK KASLIWAL / M/S. ZARI SILK (INDIA) PVT. LTD V/S M/S. D.P. AHUJA & CO	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
02	2601381/ 24	Opp. No. AMD- 942198	PRATEEK KASLIWAL / M/S. ZARI SILK (INDIA) PVT. LTD V/S M/S. D.P. AHUJA & CO	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	2607439/ 05	Opp. No. AMD- 905068	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S. V.A. ASSOCIATES / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	2607439/ 05	Opp. No. AMD- 905897	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S. V. RAVI, ADVOCATE. / MICRO LABS LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2607439/05	Opp. No. AMD- 906183	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/s M/S. VISHESH AND ASSOCIATES, MUMBAI / ALKEM LABORATORIES LTD, MUMBAI	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
06	2601912/25	Opp. No. AMD- 896704	M/S. K.C. PATEL & CO. / RIZWAN LIYAKATALI NARSINH V/S M/S. KHAITAN & CO. / CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
07	2601912/25	Opp. No. AMD- 897999	M/S. K.C. PATEL & CO. / RIZWAN LIYAKATALI NARSINH V/S M/S. DELHI REGISTRATION SERVICE / NIRMA LIMITED M/S GM MODULAR PVT.LTD., 405/406	Abirama Sundara Vali M., Assistant Registrar delay rely/evi-u/r-45
08	2602163/05	Opp. No. AMD- 903959	M/S. ANIL BHARGAV V/S M/S. VISHESH AND ASSOCIATES, MUMBAI / ALKEM LABORATORIES LTD.	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
09	2602163/05	Opp. No. AMD- 905829	M/S. ANIL BHARGAV V/S M/S. VISHESH AND ASSOCIATES, MUMBAI / GLENMARK PHARMACEUTICALS LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
10	2611713/29	Opp. No. AMD- 935900	M/S. BHANSALI & ASSOCIATES / BABULAL RAMNIWAS DATA V/S M/S. DELHI REGISTRATION SERVICE / VIJAY INDUSTRIES.	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2607433/ 35	Opp. No. AMD- 906456	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL V/S M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
02	2607639/ 29	Opp. No. AMD- 961404	DELHI REGISTRATION SERVICE. / M/S. VIJAY SOLVEX LIMITED V/S M/S. M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
03	2607441/ 05	Opp. No. AMD- 907187	M/S. K.C. PATEL & CO. / STARTOS HEALTHCARE PVT. LTD. V/S M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
04	2607642/ 29	Opp. No. AMD- 961403	DELHI REGISTRATION SERVICE. / M/S. VIJAY SOLVEX LIMITED V/S M/S. M/S. BHANSALI & ASSOCIATES /	Venkatesan Rajamani, Asst. Registrar Rule-50(main

			M/S. VIJAY INDUSTRIES	matter)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2609122/05	Opp. No. AMD- 878561	M/S. D. C. DANI & ASSOCIATES / MIRABILIA SCIENCES PVT. LTD. V/s M/S. V.A. ASSOCIATES / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-50(main matter)
06	2609068/20	Opp. No. AMD- 887489	M/S. T.C.PATEL & CO. / RAMESHBHAI A. ZALARIA V/S M/S. REMFRY & SAGAR	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
07	2607929/05	Opp. No. AMD- 881182	M/S. B. D. SHUKLA & COMPANY / STALLION LABORATORIES PRIVATE LIMITED V/S M/S. KHAITAN & CO. / LUPIN LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
08	2607640/29	Opp. No. AMD- 961402	DELHI REGISTRATION SERVICE. / M/S. VIJAY SOLVEX LIMITED V/S M/S. M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
09	2607641/29	Opp. No. AMD- 961401	DELHI REGISTRATION SERVICE. / M/S. VIJAY SOLVEX LIMITED V/S M/S. M/S. BHANSALI & ASSOCIATES / M/S. VIJAY INDUSTRIES	Abirama Sundara Vali M., Assistant Registrar Rule-50(main matter)
10	2607432/32	Opp. No. AMD- 906455	H K ACHARYA AND COMPANY / M/S. THAKKAR SATISH MOTILAL	Abirama Sundara Vali M., Assistant

			V/S M/S. Y. J. TRIVEDI & CO. / PRAYOSHA FOOD SERVICES PVT. LTD.	Registrar Rule-50(main matter
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